

powder and butter fat in the baby food which renders the baby foods time barred under the ISI and CCFS Rules and if so, the reasons for which no action has been taken in the matter against this serious infringement which amounts to restamping old product with new dates?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M. JOSHI): (a) ISI carries out regular analysis of baby foods bearing I.S.I. certification mark. The Public Health Laboratories also make random checks of baby foods,

(b) skimmed milk powder imported by Indian Dairy Corporation as gift commodity is not supplied to manufacturers of baby foods and is not incorporated in baby foods manufactured,

1146. [Transferred to the 8th August, 1983.]

Sugar Production

1147. SHRI VITHALRAO MADHAV-
RAO JADHAV;
SHRI VISHVAJIT PRITHVI-
JIT SINGH;

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that sugar production in the country has been highest in the world during the year 1982-83;

(b) what steps Government propose to take to maintain the same production quantity of sugar this year also;

(c) whether it is a fact that production has been affected due to low prices of sugarcane per tonne this year; and

(d) what steps Government propose to take to remove disparity in production of sugar and cost of sugar so as to encourage the farmers for record sugar production for coming years?

THE DEPUTY MINISTER IN THE MINISTRY OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) and (b) In the Sugar Year 1981-82 (October-September), India produced 8.4 million tonnes white sugar which makes India as the largest producer of sugar in the world. Because of a number of steps taken by the Government of India during sugar years 1980-81, 1981-82 and in the current sugar year 1982-83, the most important being to maintain remunerative cane prices to cane growers; the production of sugar during the current sugar year is expected to be around 8.3 million tonnes which is only marginally lower than the record production of preceding year.

(c) In view of (a) and (b), above, the question does not arise.

(d) Government will continue to aim at production of sugar at a level of supply matching with demand through suitable cane development measures and programmes as also by eliminating sugar losses in processing by adopting cost effective and improved technology in sugar factories. The increased percentage utilisation of sugarcane by vacuum sugar factories through the encouragement of setting up of further units as well as undertaking expansion in existing units should help in maintaining production at the appropriate and desirable level while reducing costs and the benefits thus accruing should naturally be shared by the growers, producers and the consumers.

Insurance Company of Bombay involved in ticketless travelling racket

1148. SHRI SHYAM SUNDAR MOHAPATRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that an insurance company of Bombay is involved in the ticketless travelling racket by reimbursing all charges and fines on production of the Railway receipt in the form of guarantee to policy holders; and

(b) if so, the steps taken by Government in this regard?